

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:489

ANSWERED ON:07.08.2013

CHARGING OF TUITION AND OTHER FEES FROM STUDENTS

Jindal Shri Naveen

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether, at present, the tuition and other fees charged from the students studying at the Central and Centrally Funded Universities is heavily subsidized and is in fact a lot less than the fees at most of the schools operating in the country and if so, the details thereof;
- (b) whether a large portion of this subsidy is being granted to students who can afford to pay the actual fees and if so, the details thereof and the reasons therefor;
- (c) whether the Government has any proposal to rationalize the fees charged from such students;
- (d) if so, the details thereof along with the time by which the fees are likely to be rationalized; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) and (b): The University Grants Commission (UGC) has informed MHRD that the various committees constituted on the subject have all recommended the rationalization of fees. The XII Plan approved by the National Development Council also envisages raising the fees to a reasonable and sustainable level. The Expenditure Reforms Commission (ERC) has also recommended, inter alia, that fees in higher educational institutions needs to be revised to meaningful levels to have a co-relation with the cost of education in such institutions. It has also recommended using a portion of the additional sums realized from the increase in fees for extending freeships to poor students, besides granting scholarships to meritorious students.

(c) to (e) The Central Universities (CUs) have been advised by this Ministry to revise the fee and other user charges to make them reasonable in view of the increase in the electricity and water charges, cost of consumables, salaries, scholarships, etc. The universities have also been advised to keep in mind that the students who are economically disadvantaged are given adequate scholarships to absorb the impact of revised fee/charges and do not suffer any hardship on this count. This was also reiterated in the Conference of Vice-Chancellors of CUs. The CUs are autonomous bodies established through their respective Acts of Parliament and are governed by their respective Acts, Statutes and Ordinances. All academic matters including tuition and other fees to be charged from the students are decided by the Statutory Authorities of the Central University in question.